NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 110(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY

M/s. Connaught Plaza Restaurants Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

TEJAS KARIA , ADV

KARAN MEHRA, ADV

MANAVENDRA MISHRA, ADV

Petitionen

arendy

SATYATOT SARNA

MOHIT NEON

Apr

Respondent No 8.

v ()

Order

Arguments on behalf of Respondents 2 & 3 have been concluded. Likewise, arguments on behalf of Respondent No. 8 were also concluded yesterday.

To come up for further arguments on 20.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

19.10.2016 (P.K.Sud)